

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 17th September, 2024

No. LJ (B) 83/93/302 – In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following officers as the Executive Magistrate within West Jaintia Hills District with immediate effect until further orders –

1. Shri Baristar Niang, Block Development Officer,
Laskein C & RD Block
2. Shri Heimonmi Niang, Block Development Officer,
Thadlaskein C & RD Block
3. Shri Goldenson Rani, Assistant Director
Border Area Department, West Jaintia Hills District, Jowai
4. Shri Niawkor Garod, District Housing Officer,
West Jaintia Hills District, Jowai

Sd/-
(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Dated Shillong, the 17th September, 2024

Memo No. LJ (B) 83/93/302 -A

Copy forwarded to:-

1. The Deputy Commissioner, West Jaintia Hills District, Jowai with reference to your letter No. GEN/Judl.1/Pt.I/2021/118, Dt. 03.09.2024
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

SANNI

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department